

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**SPECIAL BENCH**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2020 AT 10.30 AM ✓

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 56/9/HDB/2020
NAME OF THE COMPANY	Dhruthi Infra Projects Ltd
NAME OF THE PETITIONER(S)	Marks Enterprises
NAME OF THE RESPONDENT(S)	Dhruthi Infra Projects Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for the Petitioner present and stated that he has sent notice to the Respondent for appearance but the same is not clear. He is directed to send another notice to the Respondent for appearance and file proof of service. Put up the matter on 16.03.2020.



**MEMBER JUDICIAL**

Rk